

(b) The report alleged that touts are operating in the Railways Computerised Reservation Centre at New Delhi.

(c) and (d). Yes, Sir. An enquiry revealed that no confirmed ticket in the name of the companion of the reporter had been issued from any of the counters on 8.7.86 as alleged as the waiting list for the train had started on 28.6.86 itself after which no confirmed ticket can be issued by the computer.

**Illegal production of Arms in  
Bhusaval Central Railway  
Workshop**

4362. SHRI SYED SHAHABUDDIN : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that in the month of May, 1986, the Police raided Bhusaval Central Railway Workshop and discovered illegal production of swords and other offensive weapons in the workshop;

(b) if so, the particulars of the arms seized and the persons detained; and

(c) whether any disciplinary action has been taken against the authorities of the workshop for their negligence in promoting such diversion of production facilities in the workshop for illegal purposes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). Since the information in respect of part (a) and (b) is still being collected by the Ministry of Home Affairs, from the Government of Maharashtra. Reply will be laid on the Table of the Sabha as soon as the information is received at the Ministry of Home Affairs.

[Translation]

News item captioned "Phal Phul Raha Hai Gurde Ka Vyapar"

4363. SHRI SHANTI DHARIWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of Government has been drawn to the news items appearing

in Nav Bharat Times dated 8 May, 1986 under the caption "Phal-phul raha hai Gurde Ka Vyapar" (flourishing business of kidney);

(b) if so, whether Government are aware of the existence of a gang which is active in the country at present which persuades others to donate kidney in lieu of money;

(c) if so, whether International Transplantation Council has held this practice as illegal and immoral and has laid down a rule that registration of those doctors will be cancelled who transplant purchased kidney;

(d) if so, whether Government propose to make similar law in this country also; and

(e) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) Government is not aware of any such activity.

(c) Unrelated kidney transplant is not encouraged and is even considered unethical in many countries.

(d) and (e). A uniform law for organ transplantation would be desirable. However, in view of infrastructural difficulties, it would be premature to under-take such a legislation at the present moment.

[English]

**Stalls at Suburban Section of Western  
Railway at Bombay**

4364. SHRI ANOOPCHAND SHAH : Will the Minister of TRANSPORT be pleased to state :

(a) how many tea and refreshment stalls, Fruit and vegetable stalls and Book stalls were allotted during 1 January, and 30 June, 1986 on the platforms of Suburban Sections of Western Railway at Bombay;

(b) whether it is a fact that stalls allotted earlier are now being installed on the platforms of Suburban Section of Western Railway at Bombay; and

(c) if so, the number of such stalls and names of places where the same have been installed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Nil.

(b) and (c). One tea stall allotted earlier has been installed at Borivli station.

**Encroachment on platforms of Suburban Section of Bombay**

4365. SHRI ANOOPCHAND SHAH : Will the Minister of TRANSPORT be pleased to state :

(a) whether there are a number of encroachments on the platforms of suburban section of Bombay (Western Railway) and in the permises of Western Railway suburban section of Bombay between Andheri and Dahisar; if so, the number of such cases of encroachment; and

(b) the steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There are no encroachments on the Platforms of Bombay Suburban Section (Western Railway). There are, however, 638 encroachments on railway land on Andheri and Dahisar section.

(b) Those cases, where the land under encroachment is required for railway's own development works in the near future or which constitute safety hazards to train operations or pose security problems are being removed progressively under provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

**Private Polytechnics in rural belt of Delhi**

4366. PROF. NARAIN CHAND PARASHAR: Will the Minister of HUMAN

RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fact that Private Polytechnics are springing up in the rural belt of Delhi and charging thousands of rupees for admissions and also high fees;

(b) whether Government have made any enquiries about their standards, facilities etc.; and

(c) if so, the results of the enquiry and the steps taken/proposed in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI); (a) and (b). Yes. Sir. Necessary enquiries about standards, facilities etc. have been made by the Delhi Administration in respect of polytechnics which have approached them for necessary recognition/affiliation by the State Board of Technical Education, Delhi.

(c) Affiliation of the polytechnics/institutes which are found deficient in facilities etc. are discontinued.

**Use of synthetic colours in food processing industry**

4367. SHRI JAGANNATH PATTNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the synthetic colours used by the food processing industry have come under the 'suspect list' and are likely to be banned;

(b) whether the number of synthetic colours being used in food stuffs over the years has come down from 11 to 3 in most countries of the World including India; and

(c) if not, efforts made by scientists in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Out of 11 permitted coaltar food colours (Synthetic) two colours, namely Fast Red E and Amaranth have been recommended to be discontinued by the experts.